

BENCH-I**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA (CAA) No.289 /KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R****ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th January 2018, 10.30 A.M**

Name of the Company	Blackberry Distributors Pvt Ltd & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | |
|----|-----------------------|-----------|-----------------|
| 1) | IRAM HASSAN, Advocate | Applicant | D.S. 17/01/2018 |
| 2) | DEBAYAN SEN, Advocate | Applicant | D.S. 17/01/2018 |

ORDER


Ld. Counsels for the petitioner are present.

Ld. Counsel appearing on behalf of the petitioner made a request for adjournment. Prayer is allowed.

List on 14.02.2018 for hearing.



(Jinan K.R.)
Member (Judicial)



(V.P. Singh)
Member (Judicial)